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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.267 OF 2003  
IN  
O.A. No.2069 OF 2002

New Delhi, this the 15th day of September, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Hav. Kewal Singh,  
S/o Sh. Hazara Ram, presently residing at  
C/o Rajesh Tiwari, D-653, Kidwai Nagar,  
New Delhi. ....Petitioner  
(By Advocate : Shri S.K. Gupta)

Versus

1. Lt. Gen. S.Pattabhiraman, ABSM, SM, BSM,  
General Officer Commanding,  
HQ-11 Corps, Jallandhar,  
C/o 56 APO
2. Brig. Gunamoy Dass,  
Commander  
Patron Vajra Station Canteen,  
HQ-350, INF Brigade, C/o 56 APO
3. Col. D.C. Sood,  
10 Sikh LI, Officer In-Charge,  
Vajra Station Canteen,  
(Nawa Shahar), C/o 56 APO,
4. Col. Sohan Singh,  
Manager,  
Vajra Station Canteen,  
Chandigarh Road, Nawa Shahar,  
(Punjab). ....Respondents

(By Advocate : Shri N.S. Mehta)

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for the petitioner states that necessary relief has since been granted and, therefore, he does not press the present contempt petition.

2. Keeping in view the above said fact, Rule is discharge.

*Upadhyaya*

(R.K. UPADHYAYA)  
ADMINISTRATIVE MEMBER

*V.S. Aggarwal*

(V.S. AGGARWAL)  
CHAIRMAN

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